

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 31st August, 2018

No.HCM/T-10/92-Estt/Vol-VI

Hon'ble the Chief Justice, High

Court of Manipur is pleased to nominate the following Judicial Officers for attending the **"Induction Training for the newly appointed Principal Magistrates, Juvenile Justice Boards"** to be held from 17<sup>th</sup> September, 2018 to 1<sup>st</sup> October, 2018 at Manipur Judicial Academy, Imphal. During the training period, the Courts in Column-3 below shall remain in charge of the offices and the courts of the Judicial Magistrate First Class/Principal Magistrate, Juvenile Justice Boards & the Courts named in Column-4 below shall remain in charge of the Courts and Offices of the Civil Judge (Jr. Divn) of the respective Courts.

1	2	3	4
Sl.No.	Name of the JJBs/Courts	Charge of JMFC to be given to	Charge of Civil Judge (Jr. Divn) to be given to
1.	Shri Janggoulen Haokip, JMFC/CJJD, Imphal East and Principal Magistrate, Juvenile Justice Board, Imphal East	Chief Judicial Magistrate, Imphal East	Civil Judge (Sr. Divn), Imphal East
2.	Smt. A. Tarunakumari Devi, JMFC/CJJD, Imphal West - I and Principal Magistrate (i/c), Juvenile Justice Board, Imphal West	Chief Judicial Magistrate, Imphal West	Civil Judge (Sr. Divn), Imphal West
3.	Smt. Masana Evangeline Panmei, JMFC/CJJD, Bishnupur and Principal Magistrate(i/c), Juvenile Justice Board, Bishnupur	Chief Judicial Magistrate, Bishnupur	Civil Judge (Sr. Divn), Bishnupur
4.	Km. Heeralata Moirangthem, JMFC/CJJD, Imphal West - II and Principal Magistrate(i/c), Juvenile Justice Board, Tamenglong	Chief Judicial Magistrate, Imphal West	Civil Judge (Sr. Divn), Imphal West
5.	Km. Bineshwar Maibam, JMFC/CJJD, Ukhrul and Principal Magistrate(i/c), Juvenile Justice Board, Ukhrul	Chief Judicial Magistrate, Ukhrul	Civil Judge (Sr. Divn), Ukhrul
6.	Km. Sharda Yengkhom, JMFC/CJJD, Thoubal and Principal Magistrate(i/c), Juvenile Justice Board, Thoubal	Chief Judicial Magistrate, Thoubal	Civil Judge (Sr. Divn), Thoubal
7.	Smt. L. Rina Devi, JMFC/CJJD, Churachandpur and Principal Magistrate(i/c), Juvenile Justice Board, Churachandpur	Chief Judicial Magistrate, Churachandpur	Civil Judge (Sr. Divn), Churachandpur
8.	Md. Arshad Saeed Shah, JMFC/CJJD, Moreh and Principal Magistrate, JJB, Chandel (Now Under training at MJA)	Chief Judicial Magistrate, Chandel	Civil Judge (Sr. Divn), Chandel
9.	Mrs. Margaret Niangsiamkim, JMFC/CJJD, Kangpokpi and Principal Magistrate(i/c), Juvenile Justice Board, Senapati	Chief Judicial Magistrate, Senapati	Civil Judge (Sr. Divn), Senapati

By Orders etc.,

Sd/-  
(R.K. Memcha Devi)  
REGISTRAR (Judl)  
HIGH COURT OF MANIPUR

No.HCM/T-10/92-Estt/Vol-VI 19579-96 Imphal, the 31<sup>st</sup> August, 2018  
Copy to:

1. The Jt. Director, Manipur Judicial Academy, High Court of Manipur Complex, Imphal.
2. The Accountant General (A&E), Manipur, Imphal.
3. The District & Sessions Judge, Bishnupur/Imphal West/Thoubal /Imphal East/Ukhrul/Churachandpur/ Senapati.
4. The Registrar (Vigilance)/(Admn./PM & P), High Court of Manipur.
5. The Member Secretary, Manipur State Legal Services Authority.
6. The Secretary, Law & Legislative Affairs Department, Govt. of Manipur.
7. The Chief Judicial Magistrate, Imphal West/Imphal East.
8. The Civil Judge (Sr. Divn), Imphal West/Imphal East.
9. The CJM/Civil Judge (Sr. Divn), Churachandpur/Bishnupur/Thoubal/Ukhrul/Senapati/Chandel.
10. The Principal Secretary to Hon'ble the Chief Justice.
11. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
12. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur....to upload in the official website.
16. The Suptt. Estt-I/II, High Court of Manipur.
17. Persons concerned.
18. Order Book/Guard File/Concerned File.

*21/8/2018*  
REGISTRAR (Judl)